

(c) which are the inter-national hotel chains likely to be approached for the purpose?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI MAGANBHAI BAROT): (a) Government have decided that for facilitating the financing of a part of the project cost of hotels coming up for the Asiad the promoters of such hotels will have the facility to raise foreign loans on their own. They may, however, request any bank for assistance in obtaining such a loan on their behalf to the extent of 1/3rd of the project cost which would be equivalent to half of the total loan assistance, including Rupee loans, required for the project.

(b) The banks have been advised to consider such requests on a priority basis in accordance with their usual norms and practices. There has not been any earmarking of foreign funds for this purpose and the actual amount of foreign funds would depend, inter alia, upon the project cost of the hotels and other relevant factors.

(c) The question of approaching any of the international hotel chains for funds would not arise in case of syndication or assistance by Indian banks.

Gold ore found in Nilamboor, Kerala

1954. **SHRI T. BASHEER:** Will the Minister of STEEL AND MINES be pleased to state:

(a) whether it is a fact that gold ore has been found in Nilamboor, Kerala;

(b) whether the Government of Kerala have submitted proposals to the Central Government for gold mining in that area; and

(c) if so, what are the details in this regard and action proposed to be taken in the matter?

THE MINISTER OF COMMERCE AND STEEL AND MINES (SHRI PRANAB KUMAR MUKHERJEE):

(a) Yes, Sir. Gold has been reported to occur both as thin primary lodes as well as auriferous gravels in the Nilamboor area in Kozhikode district.

(b) No, Sir.

(c) Does not arise.

Loans of States and Union Territories

1955. **SHRI ROBIN KAKATI:** Will the Minister of FINANCE be pleased to state:

(a) the amount of loan provided by Central Government to various States and Union territories during the financial year 1979-80 and 1980-81, respectively; and

(b) the amount of interest accrued thereon during the above period and the rate of interest to be charged thereon, State-wise and Union Territory-wise?

THE MINISTER OF FINANCE (SHRI R. VENKATARAMAN): (a) A Statement giving the latest available figures for 1979-80 and 1980-81 is laid on the Table of the House.

(b) Government accounts are not maintained on accrual basis. Therefore, interest accrued on loans given during a particular period is not separately available in the accounts. On the basis of the latest information available, the amount of interest received during 1979-80 and 1980-81 from the State/Union territory Governments is giving in the Statement.

The rates of interest applicable to the loans advanced to State/Union territory Governments during 1979-80 and 1980-81 are as follows:

Interest rate per cent per annum

(I) State Governments :

- (1) Ways and Means advances (recoverable within the year) 5½
- (2) Loans out of net collections of small savings. 6½
- (3) For relending to industrial/commercial undertakings and private companies.
- (i) Other than for meeting working capital requirements/cash deficit. 10 to 20
(depending on
repay-
ment
period)
- (ii) Working Capital Loans/loans for meeting cash deficit 15

- (4) Other loans 5½

(II) Union territory Governments (with legislature)

- (1) Loans up to 1 year. 5½
- (2) Other loans 5½

A rebate of ¼ per cent in interest rate is admissible for timely repayment of principal and interest.

Statement

Amount of loans paid to State/Union territory Government and interest recovered from them during 1979-80 and 1980-81

1979-80

(Rupees in lakhs)

States	Loans paid*	Interest recovered*
1	2	3
1. Andhra Pradesh	2,21,29.07	45,36.78
2. Assam	1,08,69.20	25,17.56
3. Bihar	2,18,71.00	13,92.57
4. Gujarat	1,39,99.59	18,94.70
5. Haryana	57,83.30	5,31.20
6. Himachal Pradesh	15,86.07	5,32.32
7. Jammu and Kashmir	97,03.78	1,13.50
8. Karnataka	1,34,41.37	25,39.21
9. Kerala	73,41.30	19,31.15

Figures are provisional.

1	2	3
10. Madhya Pradesh	1,44,66·20	30,36·32
11. Maharashtra	2,56,42·11	46,04·30
12. Manipur	14,91·22	44·97
13. Meghalaya	1,90·08	33·31
14. Nagaland	8,45·14	32·47
15. Orissa	1,18,36·20	28,80·92
16. Punjab	59,73·67	13,51·05
17. Rajasthan	1,91,31·23	43,16·38
18. Sikkim	2,82·53	2·92
19. Tamil Nadu	1,56,70·29	26,17·71
20. Tripura	2,55·30	14·06
21. Uttar Pradesh	3,86,10·44	79,52·81
22. West Bengal	2,85,49·53	60,36·98
TOTAL		4,89,13·79

Union territories (with Legislature)

1. Arunachal Pradesh	18,93·55	1,43·61
2. Goa, Daman and Diu	29,07·23	2,65·76
3. Mizoram	10,85·09	1,23·24
4. Pondicherry	6,06·28	1,13·75
TOTAL		6,46·36

1980-81

TOTAL—States**	30,87,12·10*	8,74,13·33*
TOTAL—Union territories** (with Legislature)	72,51·16*	22,08·74*

* Figures are provisional.

** State/Union territory-wise break-up is not yet available.